

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-340
TO BE ANSWERED ON 09/12/2022

**REDUCTION IN NUMBER OF BENEFICIARIES UNDER PM-KISAN SCHEME IN
TAMILNADU**

340. DR. ANBUMANI RAMADOSS:

Will the Minister of Agriculture and Farmers Welfare be pleased to State:

- (a) whether Government is aware that there has been a steep reduction in the number of beneficiaries in Tamil Nadu i.e., only 23.04 lakh farmers received the installment in 2022 whereas 46.8 lakh farmers received the installment in 2019 under Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN);
- (b) if so, the reasons for such reduction;
- (c) whether Government would ensure that all eligible beneficiaries are benefitted herein after and increase the amount to 10000 per year in coming years; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) and (b) There is an increase in number of beneficiaries in Tamil Nadu under the PM-KISAN Scheme. In the first period (i.e. December 2018 to March 2019), 21.61 lakh beneficiaries received the benefits and in 12th period (i.e. August, 2022 to November 2022), 22.06 lakh beneficiaries received the benefits in Tamil Nadu.

(c) and (d) The Government has already taken steps to ensure that all eligible farmer families get benefit under the PM-KISAN Scheme. On the advice of the Union Government, the States/UTs have organized publicity/awareness camps to ensure expeditious verification of the data of the registered beneficiaries. Further, there is a provision in operational guidelines of the scheme that beneficiary list would be displayed at Panchayats to ensure greater transparency and information. In addition, Common Service Centres (CSCs) have been engaged to do publicity of the Scheme and create awareness at the ground level. Weekly meetings are held by the Central Government with the States and UTs urging them to ensure that no eligible beneficiary is left out of the ambit of the Scheme.

At present, there is no proposal to increase the benefits to ₹10,000 per year.
